HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 17 14 August, 2022

No. 169/ A: Miss Kumari Ranjana Asthana, Principal District & Sessions Judge, Pakur is hereby transferred and posted as Principal District & Sessions Judge, Bokaro.

By order of the Court Sd/-(Mohammad Shakir) Registrar General

Memo. No.

/Apptt.

Dated Ranchi, the

August, 2022

File No. XIX(4)/1/10/ Appt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/-(Mohammad Shakir) Registrar General

Memo. No. 2973 /Apptt.

Dated Ranchi, the 17th August, 2022

File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Pakur & the Principal District & Sessions Judge I/c, Bokaro for information and needful.

Registrar General

HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 17^{†h} August, 2022

No. 170/ A: The services of Mr. Bal Krishan Tiwari, Principal Judge, Family Court, Pakur are recalled from the State Government and on his repatriation to the parent department, he is hereby transferred and posted as Principal District & Sessions Judge, Pakur.

By order of the Court
Sd/-(Mohammad Shakir)
Registrar General

Memo. No. /Apptt. Dated Ranchi, the August, 2022

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

Sd/-(Mohammad Shakir) Registrar General

Memo. No. 2975 /Apptt. Dated Ranchi, the 17th August, 2022 File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / the Principal District & Sessions Judge, Pakur & the officer concerned for information and needful.

Registrar General